

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

5.

**IA-1351(MB)2024 IN
C.P. (IB)/806(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES:

Amit Punjabi

Vs.

Gambs India Pvt Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-1351(MB)2024

1. Mr. Nausher Kohli a/w Adv. Siddharth Shankar i/b Agarwal and Dhanuka Legal, Ld. Counsel for the Applicant present. Mr. Manish Jha, Ld. Counsel for the Liquidator present through VC.
2. Ld. Counsel for the Liquidator seeks time to file reply. One-week time is granted finally.
3. List this matter for further consideration on **03.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)